

of Eastern Railway since the last week of March, 1979;

(b) whether services of all the active members of Purba Railway Engineering Kamgar Union have been terminated under rule 149/2 or transferred to different divisions, if so, facts in details;

(c) whether the Secretary of the Dhanbad Railway Employees Coordination Committee has also been suddenly transferred from Dhanbad to Sealdah Division;

(d) whether all these have created great resentment against Railway employees there; and

(e) if so, steps taken thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (e) There was a 'go slow' and 'work to rule' movement organised by a section of staff on the Eastern Railway which partially affected train operations from 29-3-79 to 11/12-4-79. Suitable action had to be taken against defaulting staff in the administrative interest to ensure early return of normalcy in train operations. Subsequently, however, their cases were reviewed and a sympathetic view was taken in the case of those employees who expressed regret for their action. There was no victimisation at all.

**Bifurcation of Radiology Department of Lok Nayak Jayaprakash Narayan Hospital**

11197. SHRI SOMJI BHAI DAMOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Medical Council had advised bifurcation of Radiology Department of Lok Nayak Jayaprakash Narayan Hospital;

(b) whether the Radiology Department has since been bifurcated; and

(c) if not, the reasons for flouting the rules and acting against the advice of Indian Medical Council?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c) The Medical Council of India (M.C.I.) have recommended that the Departments of Radiology used for post-graduate teaching in all teaching hospitals in India should be bifurcated into two Departments, namely, Department of Radio-diagnosis and the Department of Radiotherapy. The Radiology Department of the Lok Nayak Jayaprakash Narain Hospital has not been bifurcated so far. The Delhi Administration has to take necessary action in the matter.

**Retired Government servants serving as diplomats**

11198. SHRI K. S. VEERABHADRAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the details regarding the number of persons who are serving as diplomats after their retirement from Government service during the last three years; and

(b) what are the details regarding their re-appointment in foreign services?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAJEE): (a) and (b) Two officers are at present serving as diplomats on re-employment after their retirement from Government service. During the last three years, 10 more officers had served as diplomats after their retirement from Government service. Details are provided in the statement attached.